

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 131 of 2014 14  
IA No. 132 of 2014 In  
DFR No.397 of 2014**

**Dated : 25<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**M/s Power Transmission Corporation Ltd. & Anr. ... Appellant(s)**

**Versus**

**M/s Noida Power Co. Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Ms. Sangetta Mandal  
Mr. Aditya Bharech**

**ORDER**

We have heard the learned counsel for the Applicant.

Post the matter for further hearing on **26.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt